$\label{eq:Annexure-7} \textbf{Name of the corporate debtor: Prathvi Coal Pvt. Ltd. Date of commencement of CIRP 04/11/2022. List of creditors as on: 26/11/2022$ 

## List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	<b>Details of claimant</b>		Details of claim received		Details of claim admitted				Amount of contin-	Amount of any	Amount of claim	Amount of claim not	
	Departme nt	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable		mutual dues, th at may be set- off	under verifica - tion	admitted	
0	0	0	0	0	0	0	0	0	0	0	0	0	0
0	0	0	0	0	0	0	0	0	0	0	0	0	0
0	0	0	0	0	0	0	0	0	0	0	0	0	0
0	0	0	0	0	0	0	0	0	0	0	0	0	0
0	0	0	0	0	0	0	0	0	0	0	0	0	0